

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 318/2019 - C.1.

Dt.29-03-2019

NOTIFICATION No. 03/2019. C –1.

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

I

Sri M. Bhaskar Rao, Paper Promotee from the Unit of the District Judge, Medak at Sangareddy, is transferred and posted as Chief Administrative Officer, VIII Additional District and Sessions Court, Medak (post kept vacant)

Sri M. Sudhakar, Paper Promotee from the Unit of the District Judge, Mahabubnagar, is transferred and posted as Chief Administrative Officer, VIII Additional District and Sessions Court, Medak (Vacancy arises w.e.f. 01-04-2019).

Sri Mohd. Imtiazuddin Siddiqui, Paper Promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Family Court – cum – VI Additional District and Sessions Court, Karimnagar (posting orders w.e.f. 01-04-2019).

- i) Sri M. Bhaskar Rao, shall handover charge of his post to the Senior Superintendent / immediate junior of his court immediately on receipt of these orders and take charge of his new post.
- ii) The District Judge, Medak at Sangareddy, is hereby directed to relieve the individual forthwith on receipt of these orders to enable them to join in his new post and report compliance.
- iii) Sri M. Sudhakar and Sri Mohd. Imtiazuddin Siddiqui shall handover charge of their posts to the Senior Superintendent/immediate junior of their Courts on the After Noon of 31-03-2019 and take charge of their new posts in their new station on or after 01-04-2019.
- iv) The District Judge, Mahabubnagar and Chief Judge, City Civil Court, Hyderabad is hereby directed to relieve Sri M. Sudhakar and Sri Mohd. Imtiazuddin Siddiqui respectively on the After Noon of 31-03-2019 to enable them to join in their new posts on or after 01-04-2019 and report compliance.

II

Smt. K. Swaroopa, Chief Administrative Officer, IX Additional District and Sessions Court, Kamareddy, Nizamabad District, is transferred and posted as Chief Administrative Officer, Family Court, Ranga Reddy District, vice Sri P. Satyanarayana, Chief Administrative Officer, transferred.

Sri P. Satyanarayana, Chief Administrative Officer, Family Court, Ranga Reddy District, is transferred and posted as Chief Administrative Officer (Judicial), Ranga Reddy District Court (*Vasana arises w.e.f. 1-4-2019*)

- i) Smt. K. Swaroopa, and Sri P. Satyanarayana shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Nizamabad, Ranga Reddy District is hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note:- Smt. K. Swaroopa, Chief Administrative Officers are not entitled to draw T.A. and D.A. etc., since she is transferred at her request.

NTD 28/3/19
REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The District Judges, Medak at Sangareddy, Mahabubnagar, Karimnagar, Nizamabad, and Ranga Reddy District.
4. VIII Additional District & Sessions Judge, Medak..
5. The Judge, Family Court-cum-VI Additional District & Sessions Judge, Karimnagar.
6. IX Additional District and Sessions Judge, Kamareddy, Nizamabad District.
7. The Judge, Family Court, Ranga Reddy District.
8. The Pay and Accounts Officer, Hyderabad.
9. The District Treasury Officer, Medak at Sangareddy, Mahabubnagar, Karimnagar, Nizamabad, and Ranga Reddy District.

10. The Sub Treasury Officer, Kamareddy.
11. The Registrar (IT)-cum-Central Project Coordinator, High Court for the State of Telangana, with a request to direct the concerned to upload the Notification in the High Court's Website.

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